

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3455
ANSWERED ON:01.12.2010
PROTECTION OF INDIAN INTERESTS
Sarvey Shri Sathyanarayana

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Thai Government has asked all corporate houses to temporarily stop work of Indians in their country;
- (b) if so, details thereof and the reasons therefor;
- (c) the impact of such decision on the output of Indian companies in Thailand so far; and
- (d) the steps being taken by the Government to ease the situation to protect the interests of Indian people and corporate houses in Thailand?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) No such measure by Thai Government to ask all corporate houses to temporarily stop work of Indians in Thailand has come to the notice of the Government. A large number of Indians continue to be employed in Thai companies in diverse fields such as banking, chemicals, automobiles, textiles, steel, infrastructure, IT and hospitality industry.
- (b) to (d) Not applicable.